

Jubilant Pharmova Limited (Erstwhile Jubilant Life Sciences Limited) Vs Pr. CIT

Court: Income Tax Appellate Tribunal (Delhi C Bench)

Date of Decision: May 11, 2023

Acts Referred: Income Tax Act, 1961 " Section 142(1), 143(3), 144C(3), 263, 263(1)

Hon'ble Judges: Anil Chaturvedi, (AM); N.K Choudhry, J

Bench: Division Bench

Advocate: K.M Gupta, Shruti Khimta, Mohd. Gayasuddin Ansari

Final Decision: Dismissed

Judgement